### NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **07.04.2025** (MONDAY)

# CHENNAI BENCH (HYBRID MODE) 10:25 AM

Click here to join VC

Note: No Mention will be permitted without prior consent of the other side.

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

(On behalf of the bench, Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial) will deliver the Judgment.)

### For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 29/2025 For Stay IA No. 115/2025	Iqbal Jumabhoy Vs Manoj Kumar Anand RP of the Personal Guarantor & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. SK Sharma R1
2.	Comp App (AT) (CH) (Ins) No. 34/2025 For Stay IA No. 124/2025	Hussain Somjee Vs Manoj Kumar Anand, RP of the Personal Guarantor & Anr.	Mr. Joshua H Samuel	
3.	Comp App (AT) (CH) No. 83/2024 For Exemption IA No. 1263/2024 For Stay IA No. 1264/2024	Venkata Shiva Prasad Devulapalli & Anr. Vs M Chandra Sekhar Rao & 14 Ors.	Mr. Anshuman Sharma	Mr. Asad Hussain R1- R11
4.	Comp App (AT) (CH) No. 32/2023 For Stay IA No. 268/2023	Unique Training Corporation India Pvt. Ltd. & Anr. Vs Lakshmi Satish Kumar	Mr. SK Srinivasan	Mr. Bandaru S Prasant

#### 10:30 AM

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Arun Baroka, Member (Technical)

### For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 186/2025 For Stay IA No. 505/2025	Shantilal Surana Vs V. Duraisamy, RP & Anr.	Ms. Prapti Mehta	
2.	Comp App (AT) (CH) (Ins) No. 187/2025 For Condone Delay IA No. 508/2025	Sakku Bai Devarajulu Vs V. Mahesh, Liquidator of Nagarjuna Oil Corporation Ltd.	Mr. J Manivannan	
3.	Comp App (AT) (CH) (Ins) No. 188/2025 Delay in refiling IA No. 509/2025	Indian Bank Vs Mantri Developers Pvt. Ltd.	Ms. P Chitra Nirmala	

4.	Comp App (AT) (CH) No.	Krishna Reddy	Mr. Arjun Suresh	
4.	40/2025 For Stay IA No. 522/2025 For Condone Delay IA No. 523/2025 For Exemption IA No. 524/2025 For Additional Docs. IA No. 525/2025	Vs Ranga Raju Kosuri & 12 Ors.	MI. Aljuli Suresii	
5.	Comp App (AT) (CH) No. 41/2025 For Stay IA No. 526/2025	Mohammed Shafi & 5 Ors. Vs Dr. Hyderali Kalliyath & 3 Ors.	Mr. Akhil Suresh	
6.	Comp App (AT) (CH) (Ins) No. 146/2025 For Exemption IA No. 392/2025 For Stay IA No. 393/2025 For Condone Delay IA No. 506/2025	Sri Amman Metal Works rep by its Partner P.Karuppasamy Vs Dindigul Steel Rolling Mills Pvt. Ltd.	Mr. B Sarath Babu	
7.	Comp App (AT) (CH) (Ins) No. 149/2025 For Exemption IA No. 400/2025 Delay in refiling IA No. 401/2025 For Condone Delay IA No. 507/2025	Lokaa Developer Pvt. Ltd. Through its Suspended Director Santosh Sharma Vs V. Rajalakshmi & 25 Ors.	Mr. Kushal Bansal	
8.	Comp App (AT) (CH) No. 26/2025 For Stay IA No. 430/2025 For Direction IA No. 431/2025 For Additional Docs. IA No. 432 & 483/2025	Kandimalla Bhaskar Vs Amaravathi Textiles Pvt Ltd & 32 Ors.	Mr. Anant Merathia	
9.	Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors. Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt. Ltd. & 8 Ors.	Mr. MV Swaroop	

### For Direction

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for
				Respondents
10.	IA No. 529/2025	State Bank of India & 3	Mr. P Elayarajkumar	Mr. Avinash Krishnan
	(For Urgent Listing)	Ors.		Ravi- R1
	in	Vs		Mr. H Karthik Seshadri-
	Comp App (AT) (CH) (Ins)	Aneetha Subramaniam		R2
	No. 356/2024	RP, Karur KCP		
	For Stay	Packkagins Ltd & Anr.		
	IA No. 530/2025	_		
	·			

# For Orders/Clarification

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
11.	IA No. 1178, 1179 & 1247/2024 (For Direction) in Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors.	Mr. MV Swaroop	Mr. CV Shailandhran R1
12.	IA No. 383/2024  Comp App (AT) (CH) No. 33/2024  For Stay IA No. 581/2024  For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors. Vs Nagarjuna Agro Chemicals Pvt. Ltd & 8 Ors. WITH	Mr.CV Shailandhran	Mr. MV Swaroop- R2- R4
13.	Comp App (AT) (CH) No.37/2024 For Stay IA No. 660 & 661/2024 For Direction IA No. 1249/2024	Nagarjuna Agro Chemicals Pvt. Ltd. & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. TK Bhaskar	
14.	IA No. 1248/2024 (For Direction) in Comp App (AT) (CH) No.43/2024 For Stay IA No. 736 & 737/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors	Mr. TK Bhaskar	
15.	IA No.1095/2023 & 1260/2024 (For Directions) in Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022	P Mohanraj & 2 Ors. Vs Axis Bank Ltd. & 6 Ors	Mr. TK Bhaskar	Ms. Poornima Hatti- R1 Mr. V Mahesh- R3 Mr. Vipin Warrier R4
16.	IA No. 108/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 350/2024 For Stay IA No. 958/2024	Veerabhadrappa Girish, Suspended Director of SL Residential Layout Pvt. Ltd. Vs Aditya H Chokshi Family Trust & Anr.	Mr. Pawan Jhabakh	Mr. I Divyang Majumdar, CA- R1 Mr. A Murali- R2
17.	Comp App (AT) (CH) No. 22/2025 For Direction IA No. 301/2025 Delay in refiling IA No. 302/2025	Girish Kumar Sanghi Vs Sanghi Spinners (India) Ltd. & 9 Ors.	Mr. Yogesh Jagia	Mr. Sharad Sanghi- R3 R5
18.	IA No. 247/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 86/2025 For Direction IA No. 246/2025 For Exemption IA No. 282/2025	GK Ispat Pvt. Ltd. Vs Pankaj Srivastava, RP of Katerra India Pvt. Ltd.	Mr. Pranav Gopalakrishnan	

19.	Comp App (AT) (CH) (Ins)	Central Board of	Mr. R Vishnu	
	No. 158/2025	Trustees		
	For Urgent listing	Regional Provident Fund		
	IA No. 422/2025	Commissioner-II (Legal),		
	For Direction	Employees Provident		
	IA No. 423/2025	Fund Organisation		
	For Condone Delay	Vs		
	IA No. 424/2025	Karupati Singarayya		
	To dispense with	Chowdary, RP of Circar		
	IA No. 425/2025	Jute Mills Pvt. Ltd. &		
		Anr.		

# For Admission (After Notice)

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 301/2023 For Stay IA No. 921/2023	Nacre Gardens Hyderabad Ltd. Vs Telengana State Industrial Infrastructure Corporation Ltd.	Mr. Siddharth Batra	
21.	Comp App (AT) (CH) (Ins) No. 351/2023	Harkirat Singh Bedi & Anr. Vs Velayudham Jayavel Liquidator of IDEB Projects Pvt. Ltd. & 2 Ors.	Mr. S Ajesh Kumar	Ms. Poornima Hatti R1
22.	Comp App (AT) (CH) No. 72/2024 For Stay IA No. 1095 & 1096/2024	Pavan Kumar Kachibhatla & Anr. Vs Skilworth Technologies Pvt Ltd & 6 Ors.	Mr. Thriyambak J Kannan	Mr. Arvind AS R1 R3 R4 Mr. Vinod Kumar R7
23.	Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024	Octopus Productions Pvt. Ltd. Vs Enforcement Directorate Through Joint Director, Hyderabad Zonal Office & 5 Ors. WITH	Mr. Pawan Jhabakh	Mr. Mayur Mundra R2
24.	Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024 For Direction IA No. 489/2025	SREI Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 7 Ors. WITH	Mr. A Ram Kumar	Mr. Mayur Mundra R2 Mr. Shabbeer Ahmed R8
25.	Comp App (AT) (CH) (Ins) No. 165/2024 For Direction IA No. 437/2024	SREI Multiple Assets Investments Trust Vision India Fund Vs Mamta Binani, Erst RP of Corporate Debtor, Deccan Chronicle Holdings Ltd. & 4 Ors	Mr. A Ram Kumar	Mr. Mayur Mundra R1

26.	Comp App (AT) (CH) (Ins) No. 139/2024 For Direction IA No. 375/2024	JDA Consultancy Services Pvt. Ltd. Vs Rajashree Santhanam Liquidator-Anandaram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
27.	Comp App (AT) (CH) (Ins) No. 194/2024 For Stay IA No. 530/2024	Jayapushpam Investments and Trading Pvt. Ltd. Vs Rajashree Santhanam Liquidator - Anandaram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
28.	Comp App (AT) (CH) (Ins) No. 145/2024 For Urgent Listing IA No. 390/2024 For Stay IA No. 391/2024	Employees' Provident Fund Organisation rep by Asst. Provident Fund Commissioner, Bengaluru Vs SDU Travels Pvt. Ltd. Rep by RP, Ahsan Ahmed WITH	Mr. R Vishnu	Mr. Ahsan Ahmed, RP
29.	Comp App (AT) (CH) (Ins) No. 146/2024 For Urgent Listing IA No. 392/2024 For Stay IA No. 393/2024	Employees' Provident Fund Organisation rep by Asst. Provident Fund Commissioner, Bengaluru Vs SDU Travels Pvt. Ltd. Rep by RP, Ahsan Ahmed	Mr. R Vishnu	Mr. Ahsan Ahmed, RP
30.	Comp App (AT) (CH) (Ins) No. 235/2024 For Stay IA No. 624/2024	K Narayanasamy, Suspended Director of GK Steel and Allied Industries Limited Vs J.Karthiga, RP of GK Steel and Allied Industries Ltd. & 4 Ors.	Ms. Lily Francis	Mr. VV Sivakumar R1
31.	Comp App AT) (CH) (Ins) No. 161/2024 For Stay IA No. 429/2024 For Exemption IA No. 430/2024	MEIL-GAYATRI-ZVSITT (Consortium) Vs Guru Raghavendra Infrastructures & 2 Ors. WITH	Mr. Arjun Suresh	Mr. Pogulakonda Pratap R1 Mr. VK Sajith- R2
32.	Comp App AT) (CH) (Ins) No. 162/2024 For Exemption IA No. 431/2024 For Stay IA No. 432/2024	MEIL-GAYATRI-ZVSITT (Consortium) Vs Sri Krishna Engineering Company & 2 Ors.	Mr. Arjun Suresh	Mr. VVSN Raju- R1 Mr. VK Sajith-R2
33.	Comp App (AT) (CH) (Ins) No. 243/2024	Dr. Bramha Nand Singh, Suspended Director of Shivaani Alloy Steel Castings Ltd Vs Ramesh Babu Palutla, RP of Shivaani Alloy Steel Castings Ltd. & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Ramesh Babu Patutla- R1/RP Mr. B Dhanaraj- R2 Mr. G Sethu Rama Rao R3

34.	Comp App (AT) (CH) (Ins) No. 255/2024 For Stay IA No. 684/2024	Dr. Bramha Nand Singh, Suspended Director of Shivaani Alloy Steel Castings Ltd Vs Ramesh Babu Palutla, RP of Shivaani Alloy Steel Castings Ltd & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. Ramesh Babu Palutla, R1/RP Mr. B Dhanaraj- R2
35.	Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024	Binjusaria Ispat Pvt. Ltd. Vs Maruti Venkata Subba Rao Poluri RP of Abhirama Steels Pvt. Ltd.& Anr.	Mr. Amir Bavani	Mr. Rohan Aloor- R2
36.	Comp App (AT) (CH) (Ins) No. 88/2025	H Kishen Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. WITH	Ms. Madhavilatha Lokireddy	Mr. Ravi Rajagopalan- R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3
37.	Comp App (AT) (CH) (Ins) No. 90/2025 For Exemption IA No. 253/2025 For Stay IA No. 254/2025	H Kishen Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. WITH	Ms. Madhavilatha Lokireddy	Mr. Ravi Rajagopalan- R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3
38.	Comp App (AT) (CH) (Ins) No. 114/2025 For Stay IA No. 320/2025	H Kishen Erstwhile Promoter & Suspended Managing Director of Fenoplast Ltd. & Anr. Vs G. Kalpana, RP of Fenoplast Ltd. & Anr.	Ms. Madhavilatha Lokireddy	Mr. Ravi Rajagopalan- R1 Mr. ML Ganesh- R2
39.	Comp App (AT) (CH) (Ins) No. 99/2025 For Stay IA No. 272/2025 For Additional Docs IA No. 273/2025	G Shankar Personal Guarantor of Peekay Mediequip Ltd. Vs Piramal Capital & Housing Finance Ltd	Mr. BSV Prakash Kumar	Mr. Vikram Wadehra

# For Hearing

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for
				Respondents
40.	Comp App (AT) (CH) No.	J. Somashekar	Mr. Badri Vishal &	Mr. B Dhanaraj-R1
	09/2021	Vs	Ms. Anisha Gupta	Mr.B Sivaraman-R2, R3,
	For Stay	Vels Studios and		R5
	IA No. 27/2021	Entertainment Pvt. Ltd.		Ms. N Varsha- R6
	For Exemption	& 5 Ors.		
	IA No. 28/2021			
41.	Comp App (AT) (CH) (Ins)	Prathikantam	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1
	No. 33/2021	Gunavardhan Raju		Mr. R. Sivaraman – R2
	For Stay	Vs		
	IA No. 78/2021	Liquidator of Innovative		
	For Exemption	Studios Pvt Ltd & Anr		
	IA No. 79/2021			
	For Urgent Hearing	WITH		
	IA No. 80/2021			

42.	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gundavardhan Raju Vs Liquidator of Innovative Studios Pvt. Ltd. & An	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman - R2
43.	Comp App (AT) (CH) (Ins) No. 272/2021 For Directions IA No. 204/2023	Sumit Binani RP of KSK Mahanadi Power Company Ltd. Vs V. Venkatachalam, RP of Raigarh Champa Rail Infrastructure Pvt. Ltd. & Anr.	Mr. Sandeep Bajaj Mr. Allwin Godwin	Mr.Y Suryanarayana R1 Mr. Anirudh Krishnan R2
44.	Comp App (AT) (CH) (Ins) No. 235/2022 For Stay IA No.503 & 504/2022	P Dot G Constructions Pvt. Ltd. Vs K.R. Giri Babu & Anr.	Mr. P Rajkumar Jhabakh	Dr. P.Jagadeesan- R1
45.	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors. Vs D Tej Kumar & 51 Ors	Mr. Anant Merathia	Mr. D Srinivasa Rao R2
46.	Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam, Shree Murugan Flour Mills Pvt Ltd. Vs Indian Overseas Bank & Anr. WITH	Dr. KS Ravichandran, PCS Ms. S Manjula Dev	Mr. ML Ganesh-R1 Mr. B Dhanaraj-R2
47.	Comp App (AT) (CH) (Ins) No. 383/2023	G. Balasubramaniam, Shree Murugan Flour Mills Pvt. Ltd.& Anr. Vs P Eswaramoorthy, Liquidator for Shree Murugan Flour Mills Pvt. Ltd. & 2 Ors.	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. B Dhanaraj-R1 Mr. ML Ganesh-R2 Ms. A Vidya- R3
48.	Comp App (AT) (CH) (Ins) No.175/2022 For Stay IA No. 400/2022	Pranit Joshi, Regional Provident Fund Commissioner II, EPFO, Chennai Vs PRC International Hotels Pvt. Ltd. & Anr	Mr. PK Paneer Selvam	Ms. MS Elamathi-R1 Mr. AK Vijay Maghesh R2
49.	Comp App (AT) (CH) (Ins) No. 439/2022 For Exemption IA No. 1113/2022 For Stay IA No. 1114/2022	Indian Renewable Energy Development Agency Limited Vs Kondisetty Kumar Dushyantha & 7 Ors	Mr. Vinod Kumar	Mr. Anant Merathia R1 Mr. IS. Uppin- R2 Ms. Anusha Peri-R3, R4 Mr.V Mahesh- R5 Mr.B Chandrasekaran - R6 Mr. T Shrinikethan R8
50.	Comp App (AT) (CH) (Ins) No. 119/2023 For Stay IA No. 408/2023	IFCI Limited Vs Kondasetty Kumar Dushyantha & 8 Ors.	Mr. AVL Ram Prasad Varma	Mr. Anant Merathia R1 Mr. IS. Uppin- R4 Mr. AS Vishwajith R3, R5 Mr. T Shrinikethan R6, R7

51.	Comp App (AT) (CH) (Ins) No. 43/2023 For Stay IA No. 157/2023	Lingamaneni Landmarks Developers Pvt. Ltd. Vs Sanjay Kumar Mishra Liquidator of Lotus Shopping Centre Pvt. Ltd. & Anr.	Mr. Anant Merathia	Ms. Poornima Hatti R1 Mr. Edward James R2
52.	Comp App (AT) (CH) (Ins) No. 149/2023	Beetel Teletech Limited (Erstwhile Brightstar Telecommunications India Limited) Vs Felix Infotech Pvt. Ltd.	Mr. Kunwar Pal Singh	Mr. Rohan Rajasekaran

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: <a href="mailto:vcnclatchennai5@gmail.com">vcnclatchennai5@gmail.com</a>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By the order of Hon'ble Member (Judicial)

Chennai Bench

#### Copy to:

1. Notice Board

2. Website: www.nclat.nic.in